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Government of Kerala  
2018



Regn. No. KERBIL/2012/45073  
dated 5-9-2012 with RNI  
Reg. No. KL/TV(N)/634/2018-20

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
PUBLISHED BY AUTHORITY

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വാല്യം 7 } Vol. VII }	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2018 ജൂൺ 19 19th June 2018 1193 മിഥുനം 5 5th Mithunam 1193 1940 ജ്യേഷ്ഠം 29 29th Jyaishtha 1940	നമ്പർ } No. } 25
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## PART III

### Commissionerate of Land Revenue

**Cherthala Taluk**

FORM NO. 3A

[See Rule 6 (B)]

**Public Notice issued by the Settlement Officer of Tahsildar (LR), Taluk Office, Cherthala**

No. F2-14499/17.

30th April 2018.

## TO ALL WHOM IT MAY CONCERN

WHEREAS, the Settlement Officer has information that the land/lands described in the subjoined schedule is/are in the possession of the landowner (s)/Land holder (s) and that the right, title and interest of the landholder(s) in respect of the land/lands have vested in the Government under section 3 of the Act.

AND WHEREAS, the settlement Officer intends to assign the right, title and interest so vested to the landowner (s)/landholder (s) of the land/lands.

Notice is hereby given to the landowner (s)/landholder (s) to prefer in writing their claims and objections, if any, to the proposed assignment and matters connected herewith before the Settlement Officer at 11a.m. on 30-6-2018 at Taluk Office, Cherthala and to appear before me in person or by pleader or recognised agent on the said time and place with all relevant records to prove their respective claims or in support of their objections.

Failing which all persons concerned are informed that the proceedings relating in the assignment will be heard and decided in their absence.

## SCHEDULE

<i>Sl. No.</i>	<i>Application No. or Suo Motu Proceedings No.</i>	<i>Taluk</i>	<i>Village</i>	<i>Survey No. description of the land sufficient for its identification</i>	<i>Approximate extent of land (hectares/ares)</i>	<i>Name and address of landowner(s) (so far as known)</i>	<i>Name and address of landholder(s) (so far as known)</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	F2 14499/17	Cherthala	Kuthiathode	Sy No. 121/93	02.83 Ares	Sri Ittunnan Narayanan Veliyil, Kuthiathode	Smt. Lisamma Antony Chenapparambil, Thuravoor (S)

Cherthala.

(Sd.)  
Settlement Officer,  
Tahsildar (L. R.).